

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:3921
ANSWERED ON:13.08.2015
Allocation of Coal Blocks
Vellaigounder Shri Elumalai

Will the Minister of COAL be pleased to state:

- (a) whether the Government of Tamil Nadu has urged the Union Government to allocate one more coal block at Mahanadi and Machhakata coal blocks to meet the on-going and upcoming five thermal projects in the State;
- (b) if so, the details thereof; and
- (c) the steps taken by the Union Government to allocate another coal block to the State to expedite the transmission system and reduce the reliability margin to 500 MW?

Answer

ANSWER

MINISTER OF STATE (I/C) FOR COAL, POWER, NEW & RENEWABLE ENERGY

(SHRI PIYUSH GOYAL)

(a) to (c): Tamil Nadu Generation and Distribution Corporation Limited, a Public Sector Undertaking of Government of Tamil Nadu, had applied for the allotment of Gare Palma Sector II coal mine in the State of Chhattisgarh and Mahanadi & Machhakata coal mines in the State of Odisha against the Notice Inviting Application (NIA) dated 18-02-2015 under the provisions of Coal Mines (Special Provisions) Act, 2015 and the Rules made thereunder. Tamil Nadu Generation and Distribution Corporation Limited has not been allotted any coal mine against the said NIA.

However, one coal block namely Chandrabila in the State of Odisha has been decided to be allotted to the Government of Tamil Nadu under the provisions of Auction by Competitive Bidding of Coal Mines Rules, 2012.
